

S.No.27

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
03-05-2024 AT 10:30 AM**

CP(CAA) No. 04/230/HDB/2024
u/s. 230 of Companies Act, 2013

IN THE MATTER OF:

M/s. Bhubaneshwar Power Pvt Ltd (Transferor Company) and
M/s. Tata Steel Ltd (Transferee Company) and
their respective shareholders and creditors

...Petitioner

CORAM:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Senior Counsel Mr Krishna Grandi along with Ms Tanya Kanwar, for petitioner present physically.

Smt Kusum Yadav, Assistant RD present physically.

Mr D Vasant Rao Meshram, Assistant OL from OL office present physically.

According, to the learned counsel for the petitioner no further compliances are required.

Heard. For orders on 06.06.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)